

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2018/ 104

Date: 16/03/18

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignations tendered by the following Probationer-Trainee Junior Judicial Assistants, Rajasthan High Court are hereby accepted with effect from the dates mentioned against their names:-

S.N.	Name & Address	Place of Posting	Date from which resignation accepted
1	Shri Om Prakash Kalla S/o Shri Vijendra Prasad Kalla, resident of Sunaron Ka Bas, Moti Chowk, Near Shahpura School, Jodhpur.	Rajasthan High Court, Jodhpur.	13.03.2018 (A/N)
2	Shri Manoj Kumar Jangid S/o Shri Ram Kishan Jangid, resident of 680-Shanti Nagar, Durgapura, Jaipur.	Rajasthan High Court, Jaipur Bench, Jaipur.	15.03.2018 (A/N)

By Order,

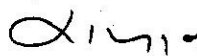

16.3.2018
REGISTRAR [ADMN.]

No:I/A(iii)(a)(10)/82/2016(Part-I)/ 510

Date: 16/03/18

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. Concerned Shri.....
8. Personal file.


16.3.2018
REGISTRAR [ADMN.]